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(INCOME-TAX)

<u>OTIFICATION</u>

No. 6395 (F.No. 197/14/85-IT(AI): In exercise of the powers conferred by sub-clause (iv) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "The Music Academy, Madras" for the purpose of the said section for the period covered by the assessment years 1986-87 to 1988-89.

R. K. TEWARI )

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

19.8.25

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3. All Commissioners of Income-tax.

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